

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 695
(TO BE ANSWERED ON THE 7th December 2023)
REDUCTION IN CARBON EMISSIONS

695. SHRI K. NAVASKANI

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government monitors the contribution of the aviation industry to carbon emissions;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has taken corrective steps to reduce and offset carbon emissions; and**
- (d) if so, the details thereof, and if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Yes, Sir. CO₂ emissions of scheduled operations both domestic and international are monitored by DGCA as per Civil Aviation Requirements (CAR) issued by DGCA. The CO₂ emissions on domestic schedule operators are monitored as per DGCA CAR Section 10, Series B, Part-I and emission of scheduled operators on international routes are monitored under CORSIA scheme of ICAO as per DGCA CAR Section 10, Series C, Part I.;

(c) & (d): Ministry of Civil Aviation (MoCA) has taken initiatives for working towards Carbon neutrality and achieving net zero carbon emission at airports in the country by way of standardising Carbon Accounting and Reporting framework of Indian Airports. For this purpose, airport operators with scheduled operations have been advised to map the carbon emission at their respective airports and to work towards carbon neutrality & net zero emission in a phased manner. MoCA has also advised developers of the upcoming

Greenfield Airports and the respective State Governments to work towards achieving Carbon Neutrality & Net Zero which inter-alia includes use of green energy.;

With the above efforts of Government of India, Airports like Delhi, Mumbai, Hyderabad and Bengaluru have achieved Level 4+ and higher Airports International Council (ACI) Accreditation and have become Carbon neutral. Additionally, 66 Indian Airports are operating on 100% Green Energy. ;

To realise the goals of decarbonisation of Aviation Sector, Ministry of Petroleum and Natural Gas (MoP&NG) had constituted a Bio-Aviation Turbine Fuel (ATF) Programme Committee to take forward the Bio-ATF programme in the country to promote use of clean fuels. The terms of reference of the Committee included, inter-alia, raw materials production/demand, technology, BIS Standards, effects on engine performance etc. Based on the comments received from the stakeholders, the capacities of Sustainable Aviation Fuel plants coming up in the country and projected ATF sales, the following initial indicative blending percentages of SAF in ATF have been approved by the National Biofuels Coordination Committee: 1% SAF indicative blending target in 2027 (Initially for International flights); and 2% SAF blending target in 2028 (Initially for International flights).
